

Annexure-4 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021
Name of the corporate debtor: M/s. Bloom Dekor Limited; Date of commencement of CIRP: 11.10.2023
NCLT order C. P. (LB) No. 127 of 2020 dated 11.10.2023
List of creditors as on: 05.04.2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|----------------------------|---------------------------|--------------------------|---------------------------|-----------------|-----------------------------|------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party? | | | | | |
| 1 | Sampati Securities Limited | 25.10.2023 | ₹ 26,68,750.00 | ₹ 26,68,750.00 | Section 5(8) | ₹ 26,68,750.00 | No | 100 | | ₹ - | ₹ - | |
| 2 | Karan Gupta | 25.10.2023 | ₹ 2,83,00,000.00 | ₹ 2,83,00,000.00 | Section 5(8) | ₹ - | Yes | 0 | | ₹ - | ₹ - | |
| 3 | Dr. Sunil Gupta | 25.10.2023 | ₹ 9,30,77,735.00 | ₹ 9,30,77,735.00 | Section 5(8) | ₹ - | Yes | 0 | | ₹ - | ₹ - | |
| | Total | | ₹ 12,40,46,485.00 | ₹ 12,40,46,485.00 | | ₹ 26,68,750.00 | | 100 | | ₹ - | ₹ - | |